

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

**ST/CROSS/86348/2019
SERVICE TAX MISCELLANEOUS APPLICATION No.86167
OF 2024
IN
SERVICE TAX APPEAL NO.87208 OF 2019**

[Arising out of Order-in-Appeal no. PUN-EXCUS-001-APP-342 & 343 dated 11th October 2018 passed by the Commissioner (Appeals-), Central Excise, Pune]

**COMMISSIONER OF CGST & CENTRAL
EXCISE-PUNE-I**

ICE House, Sassoon Road, Opp. Wadia College,
Pune-411 001.

Appellant

Vs.

**MAGARPATTA TOWNSHIP DEVELOPMENT
AND CONSTRUCTION CO LTD**

Megaspace 13 Solapur Road, Off East Street,
Pune-411 001

Respondent

Appearance:

Present for the Appellant : Ms.S.Varalakshmi, AR

Present for the Respondent: Shri Ananta Khandiat, Advocate

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO. 85505/2025

DATE OF HEARING/DECISION: 27.02.2025

PER: CORAM

Application is allowed. Consequent upon that, appeal is dismissed as withdrawn.

Cross objection disposed of.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

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